

**BANKING COMPANIES (LEGAL PRACTITIONERS' CLIENTS'
ACCOUNTS) REPEAL ACT, 2001**

20 of 2001

[August 26, 2001]

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1. Short Title.
2. Repeal of Act 46 of 1949.

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ACCOUNTS) REPEAL ACT, 2001**

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[August 26, 2001]

An Act to repeal the Banking Companies (.LegalPractitioners' Clients' Accounts) Act 1949.Be it enacted by Parliament in the Fifty-second Year of the Republic of India a follows.

1. Short Title. :-

This Act may be called the Banking Companies (Legal Practitioners' Clients' Accounts) Repeal Act, 2001.¹

1. Received the assent of the President on August 26,2001 and published in the Gazette of India, Extra., Part 1 Section 1, dated 27th August, 2001, p. 1, No. 27

2. Repeal of Act 46 of 1949. :-

The Banking Companies (Legal Practitioners' Clients' Accounts) Act, 1949 is hereby repealed.